

Minutes of Exim Facilitation Committee (EFC) meeting No. 08/AM-19 dated 22.11.2018 for import of restricted items

Meeting No. 08 of AM-19 of EXIM Facilitation Committee (EFC) was held on 22.11.2018 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.P. Agarwal, Under Secretary, M/o P&NG
- (ii) Dr. Aniruddha Udaykar, LO (T), DAHD&F
- (iii) Shri Nand Lal, Consultant, DIPP
- (iv) Shri Saurabh Ranjan, Scientist 'C', Meity
- (v) Shri S.K. Bhatnagar, Dy. IA, M/o Steel
- (vi) Shri S.P. Roy, Jt.DGFT, DGFT
- (vii) Shri Debasish Bhardwaj, Dy.DG, DGFT
- (viii) Shri Abdul Saidiq Khan, FTDO, DGFT

3. Total number of cases considered in the meeting was **176**. The Committee approved **44** cases, rejected **2** cases, closed **6** cases & deferred **124** cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases recommended for approval at Sl. Nos. 132 and 147 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated. The committee also decided to close those cases where applicants have not been responding or Technical Authorities have yet not granted NOC due to pending site visits or policy deliberations at their end. These cases would however be re-opened and placed before the Committee, once inputs are received in the matter. The Committee also decided that cases which are closed by it, will however continue to be monitored by the Ministries concerned and will continue to reflect as pending in their account.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-1 Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	M/s. Jai Research Foundation, Mumbai, 01/53/8/24445/AM18/J-25/IC	14.03.18	128 Nos. of Beagle Dogs	138.93	Permission has been granted as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 13.11.2018 (Ex-post facto approval)
2.	M/s. Hazara Stud Farm Ambala 01/53/8/29005/AM19/H-9/IC	25.04.18	12Nos. of Broodmares and 01 no. of stallion	484.7	Comments fought from DAHD&F on 09.03.2018. Matter under examination in DAHD&F. Vide OM dated 24.10.2018 has sought information from the firm.
3.	M/s. Alzaim International Exports LLP, Kerala 01/53/8/29742/AM19/A-12/IC	04.05.18	10000000 No. of Live Milky Fish Fry	28.77	DAHD&F vide OM No. 110-103/2016 (NF-T) dated 29.08.18 has informed that the application is not in the prescribed format for import of live aquatic organisms into India. DGFT may advise the applicant to submit the application in the prescribed format. DGFT has informed the same to the firm. The committee noted that the firm has not submitted application in the prescribed format. Accordingly, the committee decided to close the case till the firm submits the application in the prescribed format.

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4.	M/s. Ranjan Banerji Bangaluru 01/53/8/30658/AM19/R-8/IC	25.05.18	01 no. of Dog	.005	Comments sought from DAHD&F on 25.05.2018 The committee noted that the firm is not giving reply to the queries of D/o AHD&F. Accordingly, the committee decided to reject the case.
5.	M/s. Torrent Pharmaceuticals Ltd, Ahmedabad 01/53/8/32055/AM19/T-10/IC	25.05.18	200 Nos. of Mice (Female) & 100 Nos. of Mice (Male)	14.34	Comments sought from DAHD&F on 04.05.2018 Matter under examination in DAHD&F.
6.	M/s. Vimta Labs Limited, Hyderabad 01/53/8/34402/AM19/V-12/IC	19.06.18	64 Nos. of Beagle Dogs (32 Male and 32 Female)	81.10	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 28.11.2018
RA Hyderabad may issue the import authorization to the applicant for import of 64 Nos. of Beagle Dogs (32 Male and 32 Female) for R&D purpose from USA for a CIF value of Rs. 81,10,119.60/- (US\$ 1,20,149.92) subject to the conditions mentioned in DAHD&F vide OM No. 110-105/2016 (NF-T) dated 28.11.18 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
7.	M/s. Sarda Dairy & Food Products Ltd, Raipur 01/53/8/E/AM19/S-42/IC	26.07.18	2000 Nos. of Bovine Semen	48.20	Approved as recommended by DAHD&F vide OM No. 110-114/2017 (NF-T) dated 19.11.2018
RA Raipur may issue the import authorization to the applicant for import of 2000 Nos. of sexed semen doses (HF) produced from the list of donors annexed with DAHD&F OM No. 110-114/2017 (NF-T) dated 19.11.2018, from USA for a CIF value of Rs. 48,20,492/- (USD 69,111) subject to the conditions mentioned in DAHD&F OM No. 110-114/2017 (NF-T) dated 19.11.2018 as well as with actual user conditions besides other usual conditions of import authorization besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Raipur.					
8.	M/s. Polar Genetics India P. Ltd, Jalandhar 01/53/8/E/AM19/P-16/IC	20.08.18	Frozen Semen	9.93	Comments sought from DAHD&F on 21.08.18
9.	M/s. Varun Kuttaritunary Kerala 01/53/8/E/AM19/V-19/IC	27.08.18	Ornamental Fishes	60.00	Comments sought from DAHD&F on 28.08.2018
10.	M/s. Asheesh Dabrial, Kolkata 01/53/8/E/AM19/A-26/IC	30.08.18	02 Nos. of Live Horses	10.55	Approved as recommended by DAHD&F vide OM No. 110-102/2016 (NF-T) dated 15.11.2018
RA Kolkata may issue the import authorization to the applicant import of 02 Nos. of live horses from France for a CIF Value of Rs. 10,55,600/- (EURO 13,000) subject to the conditions mentioned in DAHD&F OM No. 110-102-2016(NF-T) dated 15.11.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
11.	M/s. Uttaranchal Sheep & Wool Development Board, Dehradun 01/53/8/E/AM19/U-3/IC	28.09.18	Mario and Rambouillet Live Sheepas	6.00 Crores	Approved as recommended by DAHD&F vide OM No. 110-108/2016 (NF-T) dated 28.11.2018
RA Dehradun may issue the import authorization to the applicant for import of 240 Nos. of sheep (Merino and Rambouillet- 40 males and 200 females) from Australia/Spain and New Zealand for a CIF value of Rs. 6,00,00,000/- (USD 8,20,000) subject to the conditions mentioned in by DAHD&F OM No. 110-108/2016 (NF-T) dated 28.11.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Dehradun.					
12.	M/s. Directorate of Sheep Husbandry Jammu, 01/53/8/E/AM19/D-19/IC	14.10.18	420 Nos. of Live Sheep	1050.00	DAHD&F vide OM No. 110-108/2016 (NF-T) dated 01.11.2018 has sought information from the firm.
13.	M/s. Dr. Rakesh Mishra, Director Centre for Cellular & Molecular Biology, Hyderabad 01/53/8/E/AM19/D-17/IC	08.10.18	Insect "Drosophila Melanogaster" & Mice	--	Comments sought from DAHD&F and D/o. Biotechnology on 08.10.2018 Recommended by DHAD&F vide OM No. 110-105/2016 (NF-T) dated 18.10.2018
14.	M/s. Directorate of Animal Husbandry Himachal Pradesh 01/53/8/E/AM19/D-20/IC	17.10.18	Mario and RamBOUILL ET Live sheepas	6.00 Cro.	Comments sought from DAHD&F on 18.10.2018

15.	M/s. Hylasco Biotechnology P. Ltd, Hyderabad 01/53/8/E/AM19/H-21/IC	22.10.18	4900 nos. of Rats & 6700 Nos. of Mice	6.72	Comments sought from DAHD&F on 22.10.2018
16.	M/s. Zon Groves and Farms, Telangana 01/53/8/E/AM19/Z-6/IC	24.10.18	03 no. of Fancy Horses, 03 no. of Gypsy Vanner, 04 no. of Belgian Draft, 04 No. of Clydesdale Horse,	79.70	Comments sought from DAHD&F on 25.10.2018
17.	M/s. SV Aquarium Chennai 01/53/8/E/AM19/S-67/IC	30.10.18	1,116,000 Nos. of Ornamental Fishes	216.16	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 20.11.2018
RA Chennai may issue the import authorization to the applicant for import of 11,16,000 Nos. of Ornamental Fishes from Singapore, Thailand, Taiwan, Indonesia, Srilanka, China, Malaysia, Japan and Philippines for a CIF value of Rs. 2,16,16,275/- (USD 293500) subject to the conditions mentioned in DAHD&F OM No. 110-103/2016 (NF-T) dated 20.11.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
18.	M/s. Jai Research Foundation, Mumbai 01/53/8/E/AM19/J-7/IC	30.10.18	1500 Nos. of Rat, 1500Nos. of Mice, 200 Nos. of Rabbits & 500 Nos. of Guinea Pigs	293.43	Approved as recommended by DAHD&F vide OM No. 110-105/2016(NF-T) dated 28.11.2018
RA Mumbai may issue the import authorization to the applicant for import of 1500 Nos. of Rat, 1500Nos. of Mice, 200 Nos. of Rabbits & 500 Nos. of Guinea Pigs for R&D purpose from Netherlands/USA/UK for a CIF value of Rs. 2,93,43,401.80/- (USD 3,67,710) subject to the conditions mentioned in DAHD&F OM No. 110-105/2016 (NF-T) dated 28.11.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
19.	M/s. Transitional Health Science and Technology Institute 01/53/8/E/AM19/T-29/IC	05.11.18	80 Nos. of Mice	15.98	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 14.11.2018
CLA New Delhi may issue the import authorization to the applicant for import of 80 Nos. of live Mice (as per ANF-2M) for R&D purpose from USA for a CIF value of Rs. 15,98,541/- (USD 22326) subject to the conditions mentioned in DAHD&F OM No. 110-105/2016 (NF-T) dated 14.11.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
20.	M/s. Galaxy Aquarium, Kolkata 01/53/8/E/AM19/G-33/IC	05.11.18	17,75,500Psc of Ornamental Fishes	60.15	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 20.11.2018
RA Kolkata may issue the import authorization to the applicant for import of. 17,75,500 Nos. of Ornamental Fishes from GCA for a CIF value of Rs. 60,15,200/- (USD 82,400) subject to the conditions mentioned in DAHD&F OM No. 110-103/2016 (NF-T) dated 20.11.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
21.	M/s. Priya, USA 01/53/8/E/AM19/P-25/IC	14.11.18	One Pet Dog	NA	As recommended by DAHD&F vide OM No. 110-104/2016 (NF-T) dated 16.11.2018, permission has been granted with the approval of DG. The committee decided to close the case.
22.	M/s. Geet Chawla, USA 01/53/8/E/AM19/G-34/IC	14.11.18	One Pet Dog	NA	Approved as recommended by DAHD&F OM No. 110-104/2016 (NF-T) dated 19.11.18.
23.	M/s. Wildlife Conservation Trust, Mumbai 01/53/8/E/AM19/W-9/IC	15.11.18	04 trained dogs	NA	Permission has been issued. As recommended by DAHD&F vide OM No. 110-104/2016 (NF-T) dated 21.11.2018, permission has been granted with the approval

24.	M/s. Agnieszka Szezurowska	15.11.18	One pet dog	NA	of DG. The committee decided to close the case. As recommended by DAHD&F vide OM No. 110-104/2016 (NF-T) dated 19.11.2018, permission has been granted with the approval of DG. The committee decided to close the case from Agenda.
25.	M/s. Aravali Sports & Cultural Foundation, Delhi 01/53/8/E/AM19/A-48/IC	16.11.18	03 Nos. of Polo Ponies	43.65	Approved as recommended by DAHD&F vide OM No. 110-102/2016 (NF-T) dated 28.11.2018
CLA New Delhi may issue the import authorization to the applicant for import of 03 Nos. of live Polo Ponies from UK for a CIF value of Rs. 43,65,000/- (GBP 45000) subject to the conditions mentioned in DAHD&F OM No. 110-102/2016 (NF-T) dated 28.11.18 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
26.	M/s. Reshmi Nashier Anil Nashier 01/53/8/E/AM19/R-18/IC	13.11.18	01 No. of Pet Dog	NA	Approved as recommended by DAHD&F vide OM No. 110-104/2016 (NF-T) dated 28.11.2018
CLA New Delhi may issue the import authorization to the applicant for import of 01 No. of Pet Dog from Netherlands for a 'Nil' CIF value subject to the conditions mentioned in DAHD&F vide OM No. 110-104/2016 (NF-T) dated 28.11.2018 as well as subject to the condition that (i) the applicant will have to take back his/her pet on his/her return from India and necessary proof (copy of flight ticket&live cargo receipt) to be submitted to CLA New Delhi and the applicant have to submit a local address with ID proof of the local host/relative who will give an undertaking that in case the applicant fail to take back the pet, he/she shall be liable for action under the Foreign Trade (Development & Regulation) Act, 1992 as amended from time to time and also subject to actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
27.	M/s. Mukteshwar Stud LLP, New Delhi 01/53/8/E/AM19/M-30/IC	14.11.18	03 Nos. of Horses	25.65	Approved as recommended by DAHD&F vide OM No. 110-102/2016 (NF-T) dated 29.11.18
CLA New Delhi may issue the import authorization to the applicant for import of 03 Nos. of live thoroughbred horses (01 Male Horse and 02 Female Broodmares) from UK for a CIF value of Rs. 51,30,000/- (GBP 54,000) subject to the conditions mentioned in DAHD&F OM No. 110-102/2016 (NF-T) dated 29.11.18 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
28.	M/s. Commander Amit Maini (Retd.), Bangalore 01/53/8/E/AM19/C-24/IC	15.11.18	03 Nos. of Horses	14.50	Comments sought from DAHD&F on 19.11.18
29.	M/s. Delta Exim Services, Mumbai 01/53/8/E/AM19/D-25/IC	16.11.18	10 pairs of Wallaby and 10 pairs of Bennett's wallaby	20.00	Comments sought from DAHD&F on 19.11.18
30.	M/s. Vimkuda Enterprise, New Delhi 01/53/8/369/AM18/V-4/IC	12.06.17	25000 doses of HF Conventional Semen of the Bulls	68.05	Approved as recommended by DAHD&F vide OM No. 110-114/2017 (NF-T) dated 19.11.2018
CLA New Delhi may issue the import authorization to the applicant for import of 25,000 Nos. of conventional semen doses produced from the list of donors annexed with DAHD&F OM No. 110-114/2017 (NF-T) dated 19.11.2018 from Canada for a CIF value of Rs. 68,05,923/- (USD 104145.73) subject to the conditions mentioned in DAHD&F OM No. 110-114/2017 (NF-T) dated 19.11.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
31.	M/s. Shruti Aquaculture, Thane 01/53/8/E/AM19/S-61/IC	28.09.18	Ornamental Fish	43.20	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 20.11.2018
RA Mumbai may issue the import authorization to the applicant for import of 4,30,000 Nos. of ornamental fishes (as per Annexure to ANF-2M) from GCA for a CIF value of Rs. 43,20,090/- (USD 59546.14) subject to the conditions mentioned in DAHD&F OM No. 110-103/2016 (NF-T) dated 20.11.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					

32	M/s. Siya Paper Mart Pvt. Ltd, Delhi 01/53/8/24644/AM19/S-2/IC	05.03.18	4,00,000 MTs of Plastic Scrap (Non Hazardous) and 12,000 MT of Used Tyres (Other)	11008.00	Comments were sought from DIPP & MoEF&CC on 16.04.2018. The case was rejected by the EFC in its meeting dated 24.05.2018 as not recommended by DIPP vide OM No. 9/21/2018-TSW dated 02.05.2018. The firm vide e-mail dated 23.10.2018 has requested to re-open the case. As decided in the EFC meeting dated 29.10.2018, application of the firm has been again sent to DIPP for reconsideration.
33	M/s. Genuine Copier System, New Delhi 01/53/8/E/AM19/IC	21.07.18	25000 MT of Old & Used Digital Multifunctional Devices & Printers	2070.00	Comments sought from DIPP and MoEF&CC on 23.07.2018. DIPP vide OM No. P-20014/52/2018-LEI dated 10.08.2018 has informed that Printer, Plotter, Scanner and copying machine/Duplicator falling under IS: 13252 Pt.1 are covered under Electronics & Information Technology Goods (Requirement for compulsory Registration) Order 2012 dated 03.10.2012 and 13.11.2014 issued by Meity. Therefore, views of Meity may be taken in the matter. Comments sought from Meity on 20.09.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required in this case.
34	M/s. Shrem Construction P. Ltd, Mumbai, 01/53/8/E/AM19/S-48/IC	10.08.18	1000 MT Line Stone Block	145.53	Comments sought from M/o Mines on 14.08.2018. Reminder sent on 19.11.18. DIPP vide OM No. 9/65/2018-TSW dated 20.08.18 has informed that the firm is not a manufacturing unit, therefore, DIPP is not an Administrative Ministry for construction company and the matter may be referred to Ministry of Tourism for comments. Comments sought from Ministry of Tourism on 20.09.2018. Reminder sent on 19.11.18.
35	M/s. ISGEC Heavy Engineering Ltd, Noida 01/53/8/E/AM19/I-17/IC	27.08.18	01 no. of Cast Articles of Alloy Steel Malleable - Valve	65.97	Comments sought from DIPP & MoEF&CC (HSMD) on 06.09.2018. DIPP vide OM dated 20.09.18 has sought information from the firm. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
36	M/s. PSR Metals Pvt, Ltd, Noida 01/53/8/E/AM19/P-18/IC	12.09.18	4500 MT of Lead Scrap Battery Scrap	5326.65	Recommended by MoEF&CC vide OM No. 23/68/2017-HSMD dated 05.07.18 for 4,500 MT of lead scrap (ISRI Code: Radio, Racks, Rents, Relays, Ropes, Rails). As per the CA Certificate submitted by the firm their entitlement comes to 1864.30 MT. Accordingly, committee decided to approve 1864 MT.
CLA New Delhi may issue the import authorization to the applicant for import of 1864 MT of lead scrap (ISRI Code: Radio, Racks, Relays, Rents, Ropes, Rails) for recovery/recycling/reprocessing from GCA for a proportionate CIF value subject to the conditioned mentioned in the MoEF&CC OM No. 23/68/2017-HSMD dated 05.07.18 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
37	M/s. Raj Metal Industries, Kolkata 01/53/8/E/AM19/R-15/IC	18.09.18	500 MT of Lead Scrap	391.05	Recommended by MoEF&CC vide OM No. 23-40/2010-HSMD dated 10.08.2018 for 4,500 MT of lead scrap (ISRI Code:Radio, Racks, Relay, Ropes, Rents, Rakes and Rails). As per the CA Certificate submitted by the firm their entitlement comes to 949.27 MT, but since the firm have asked only 500 MT, the committee decided to approve 500 MT.

RA Kolkata may issue the import authorization to the applicant for import of 500 MT of lead scrap (ISRI Code: RAILS) for recovery/recycling/reprocessing from GCA for a CIF value of Rs. 3,91,05,000/- (USD 5,50,000) subject to the conditioned mentioned in the MoEF&CC OM No. 23-40/2010-HSMD dated 10.08.2018 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant and RA Kolkata.

38	M/s. Shree Mangal Radhika , Industries, New Delhi 01/53/8/E/AM19/S-57/IC	26.09.18	3200 MT of Used Rubber Tyres Scrap	256.0	DIPP vide OM No. 9/79/2018-TSW dated 09.10.18 has sought information from the firm.
39	M/s. Involute Technologies Pvt Ltd, Pune 01/53/8/E/AM19/I-19/IC	05.10.18	Plastic Washing Basket (Used)	4.89	Recommended by MoEF&CC vide OM No. 23-55/2015-HSMD dated 13.09.2018 Comments sought from DIPP&MoEF&CC on 9.10.2018
40	M/s. Jain Metal Rolling Mills Chennai 01/53/8/E/AM19/J-11/IC	17.10.18	100 MT Lead Batteries Covered by ISRI Code word Rains	63.82	Recommended by MoEF&CC vide OM No. 23-130/2014-HSMD dated 17.05.2018 for 18,000 MT of Lead Scrap (ISRI Code Radio, Rakes. As per the CA Certificate submitted by the firm their entitlement comes to 5299.18 MT, but since the firm have asked only 100 MT, the committee decided to approve 100 MT.

RA Chennai may issue the import authorization to the applicant for import of 100 MT of Lead Battery Scrap Covered by ISRI Code "RAINS" for recovery/recycling/reprocessing from GCA for a CIF value of Rs. 63,82,328.50 (USD 85,554) subject to the conditioned mentioned in the MoEF&CC OM No. 23-87/2009-HSMD dated 17.05.2018 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant RA Chennai.

41	M/s. Jan Vikas Samiti, Varanasi 01/53/8/E/AM19/J-10/IC	17.10.18	90 Nos. of Refurbished Wheelchairs & 10 Nos. of its Air Pump for Children with Disabilities (free gift)	10.30	Comments sought from DIPP on 25.10.2018. In the meeting, representative of DIPP informed that they have no objection, if the license is granted to the firm. Accordingly, the committee decided to approve the case, subject to actual user condition. The Hospital cannot transfer these items to anyone else or for any other purpose.
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RA Varanasi may issue the import authorization to the applicant for import of 90 Nos. of Refurbished Wheelchairs & 10 Nos. of its Air Pump for supply to Children with Disabilities (free gift) from Japan for a CIF value of Rs. 1,03,096/- (USD 1,400) subject to other usual conditions of import authorization.

42	M/s. Esthell Rubber Tamil Nadu. 01/53/8/E/AM19/E-20/IC	25.10.18	19000 MT Used Rubber tyres.	926.25	Approved as recommended by MoEF&CC vide OM No. 23/65/2018-HSMD dated 27.11.2018 and DIPP vide OM No. 9(74)/2018-TS dated 31.10.2018
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RA Chennai may issue the import authorization to the applicant for import of 19,000 MT of Used Rubber Tyres (single cut/multiple cuts/shredded/press baled or loose condition/solid tyre) for manufacture of crumb rubber from GCA for a CIF value of Rs. 9,26,25,000/- (USD 12,35,000) subject to the conditions mentioned in MoEF&CC OM No. 23/65/2018-HSMD dated 27.11.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.

43	M/s. Shree Vinayak Enterprise , Ahmedabad 01/53/8/E/AM19/S-68/IC	30.10.18	3493 MT of Used Rubber Tyres Scrap / Tube Scrap	279.44	Recommended by DIPP vide OM No. E 9(83)/2018-T.S. dated 16.11.2018. Comments sought from MoEF&CC
44	M/s. Zuari Cement Ltd, Bangalore 01/53/8/E/AM19/Z-5/IC	30.10.18	15000 Ton of Shredded Tyres	539.56	Comments sought from MoEF&CC (HSMD) on 31.10.2018 DIPP vide OM dated 16.11.2018 has sought information from the firm.
45	M/s. Parekh Rubber Company, Gujarat 01/53/8/E/AM19/P-22/IC	04.11.18	12000 Ton of Used Rubber Tyres Scrap	223.80	Comments sought from DIPP and MoEF&CC (HSMD) on 06.11.2018

46	M/s. Green Recyclater P. Ltd, Delhi 01/53/8/E/AM19/G-32/IC	05.11.18	20000 MT of Used Rubber Tyres Scrap	1200.00	Comments sought from MoEF&CC on 05.11.2018
47	M/s. Bansal Plastic , Delhi 01/53/8/E/AM19/B-26/IC	06.11.18	150000 kgs. of UPVC Pipes Fitting & CPVC Pipe a Fitting	210.0	Recommended by DIPP vide OM No. 9(86)/2018-T.S. dated 16.11.18 Comments sought from DIPP & MoEF& (HSMD) on 12.11.2018. DIPP vide e-mail dated 12.11.2018 has informed that they are not concerned for the import of plastic scrap.
48	M/s. Pondy Oxides & Chemicals Ltd, Chennai 01/53/8/E/AM19/P-23/IC	12.11.18	2000 MT of Scrap drained or dry whole intact lead covered by ISRI Code word "RAINS" (Lead Acid Battery Scrap as per ISRI Code "RAINS")	1597.0	Recommended by MoEF&CC vide OM No. 23-87/2009-HSMD dated 16.11.2018 for 11,000 MT of lead scrap (ISRI Code: Radio, Racks, Rails, Relay, Rakes, Ropes, Rents and 6,000 MT of lead scrap (ISRI Code: Rains with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/container). As per the CA Certificate submitted by the firm their entitlement comes to 2575.65 MT, but since the firm have asked for 2,000 MT, the committee decided to approve 2,000 MT.
RA Chennai may issue the import authorization to the applicant for import of 2,000 MT of Lead Scrap ISRI Code "RAINS" for recovery/recycling/reprocessing from GCA for a CIF Value of Rs159744992/- (USD 21,50,000) subject to the conditioned mentioned in the MoEF&CC OM No. 23-87/2009-HSMD dated 16.11.2018 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant RA Chennai.					
49	M/s. Bhagwati Metalloy P. Ltd, Patna 01/53/8/E/AM19/B-27/IC	12.11.18	1000 MT of Lead Aid Storage Battery	859.05	Recommended by MoEF&CC vide OM No. 23-168/2015-HSMD dated 18.06.18 for 1500 MT of lead scrap (ISRI Code: Radio, Rakes, Rent, Relays, Ropes, Rail, and Rack). As per the CA Certificate submitted by the firm their entitlement comes to 1517.65 MT, but since the firm have asked only 1,000 MT, the committee decided to approve 1,000 MT.
RA Patna may issue the import authorization to the applicant for import of 1,000 MT of lead scrap (ISRI Code: RAILS) for recovery/recycling/reprocessing from GCA for a CIF value of Rs. 85,905,000/- (USD 1150000) subject to the conditioned mentioned in the MoEF&CC OM No. 23-168/2015-HSMD dated 18.06.18 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant RA Patna.					
50	M/s. Royal Carbon Black Pvt. Ltd, Mumbai 01/53/8/E/AM19/R-19/IC	16.11.18	100000 MT of Granules/Cru mb of vulcanised rubber less than 35 mm size	6660.00	Approved as recommended by DIPP vide OM No. E 9(88)/2018-T.S. dated 03.12.2018
RA Mumbai may issue the import authorization to the applicant for import of 4,5000 MT of Granules/Crumb of vulcanized Rubber less than 35MM size in bags or loose form GCA for a proportionate CIF value subject to the conditioned mentioned in the DIPP OM No. E 9(88)/2018-T.S. dated 03.12.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant RA Mumbai.					
51	M/s. Jain Metal Rolling Mills, Chennai 01/53/8/E/AM19/J-13/IC	16.11.18	2,000 Kgs of Lead Battery Plates	1792.80	Recommended by MoEF&CC vide OM No. 23-87/2009-HSMD dated 16.11.2018 for 4,000 MT of lead scrap (ISRI Code: Radio, Rakes, Relays, Ropes, Rails, Rains with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/container) As per the CA Certificate submitted by the firm their

					entitlement comes to (5299.18 MT-100 MT= 5199.18 MT), but since the firm have asked only 2,000 MT, the committee decided to approve 2,000 MT.
RA Chennai may issue the import authorization to the applicant for import of 2000 MT of Lead Battery Scrap Covered by ISRI Code "RAILS" for recovery/recycling/reprocessing from GCA for a CIF value of Rs. 17,92,80,000/- (USD 24,00,000) subject to the conditioned mentioned in the MoEF&CC OM No. 23-87/2009-HSMD dated 16.11.2018 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant RA Chennai.					
52	M/s. Pondy Oxides & Chemicals Ltd, Chennai 01/53/8/E/AM19/P-27/IC	12.11.18	1000 MT of Lead Battery Scrap Covered by ISRI Code "RAILS"	911.34	Recommended by MoEF&CC vide OM No. 23-87/2009-HSMD dated 18.06.2018 and 27.07.2018 for 8,000 MT of lead scrap (ISRI Code: Radio/Racks/ Rails/ Relay/ Ropes/ Rents. As per the CA Certificate submitted by the firm their entitlement comes to 575.65MT (2,575.65-2,000). Accordingly, committee decided to approve 575 MT.
RA Chennai may issue the import authorization to the applicant for import of 575 MT of Lead ISRI Code "RAILS" for recovery/recycling/reprocessing from GCA for a proportionate CIF value subject to the conditioned mentioned in the MoEF&CC OM No. 23-87/2009-HSMD dated 16.11.2018 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant RA Chennai.					
53	M/s. Aradhya Eco Green Industries LLP, Palghar 01/53/8/30132/AM19/A-10/IC	09.05.18	50,000 MT of Old & Used Rubber Tyre- (Cut/shredded/ baled Press)	3300.00	Approved as recommended by DIPP vide OM No. 9/38/2018-TSW dated 25.09.2018 and MoEF&CC vide OM No. 23/105/2018-HSMD dated 27.11.2018
RA Mumbai may issue the import authorization to the applicant for import of 13,900 MT of old and used rubber tyres scrap (multiple cuts/pressed baled/shredded) for manufacturing of rubber chips/rubber mulch from GCA for a proportionate CIF value subject to the conditions mentioned in MoEF&CC OM No. 23/105/2018-HSMD dated 27.11.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
54	M/s. Bindal Smelting Pvt. Ltd, New Delhi 01/53/30608/AM19/B-8/IC	14.05.18	6,000 MT of Lead scrap [ISRI Code: Radio/Racks/ Relay/Rent/Ropes/Rails] from 40.1 MT to 6000 MT	proportionate	Recommended by MoEF&CC vide OM No. 23-29/2009-HSMD dated 17.05.2018 for 7,700 MT of lead scrap (ISRI Code: Radio/Racks/Relay/Rent/Ropes/Rails). As per the CA Certificate submitted by the firm their entitlement is 5619.90 MT. Accordingly, committee decided to approve 5620 MT.
CLA New Delhi may issue the import authorization to the applicant for import of 5620 MT of lead scrap (ISRI Code: Radio/Racks/Relay/Rent/Ropes/Rails) for recovery/recycling/reprocessing from GCA for a proportionate CIF value subject to the conditioned mentioned in the MoEF&CC OM No. 23-29/2009-HSMD dated 17.05.2018 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant and CLA New Delhi. The permission granted vide Sl. No. 101 of the minutes of EFC meeting 04/AM19 dated 19.07.2018, wherein permission for 40.1 MT was granted is hereby withdrawn.					
Part-3 Ministry of Steel (MoS)					
55	M/s. Impex Ferro Tech Ltd, Kolkata 01/53/8/27990/AM19/I-2/IC	17.04.18	1000 MT of Ferro Silicon Slag	72.16	Comments sought from M/o. Steel on 26.04.2018. Ministry of Steel vide OM dated 25.05.2018 has sought information from the firm. The firm has replied to M/o steel vide email dated 10.7.2018 and 29.8.2018. M/o Steel vide OM No. 17(1)/2016-RM-I has again sought certain information from the firm. Matter is under consideration in M/o Steel. The committee decided to call the applicant for PH.
56	M/s. Arfin India Ltd, Ahmedabad 01/53/8/E/AM19/A-36/IC	12.10.18	2000 MT. of Titanium Scrap	5155.50	Comments sought from M/o. Steel on 15.10.2018

57	M/s. Novotech Steel & Alloys P. Ltd, Mumbai 01/53/8/E/ AM19/N-12/IC	25.08.18	500 MT of Iron & Steel Shaft (O Used)	202.01	Comments sought from DHI & MoEF on 28.08.2018. As suggested by DHI, comments sought from M/o Steel on 22.10.18. Representative of M/o Steel informed that the matter does not concern to them. DIPP or MSME may be consulted in the matter.
58	M/s. Bansal Brothers, Bhilai 01/53/8/49169/AM19/B-29/IC	14.11.18	6000 MT. of Titanium Scrap (Containing 85%-95% Ti)	146.66	Comments sought from M/o. Steel on 16.11.2018. Recommended by M/o. Steel vide UO no. 2(7)/2018-TD dated 03.12.2018. M/o Steel has further informed that it must be ensured that scrap does not contain any radioactive material or does not have any trace of radioactivity or any other unknown toxic element and the laid down procedure for import of scrap must be followed. Accordingly, the committee approved the case as recommended by M/o. Steel vide UO no. 2(7)/2018-TD dated 03.12.2018, subject to PSIC from a DGFT recognized PSIA.

RA Raipur may issue the import authorization to the applicant for import of 4,000 MT of Titanium scrap containing Titanium: 85-95%, Aluminum: 8%, Vanadium: 11%, Carbon: 1%, Tin: 11%, Manganese: 4%, Zirconium: 5%, Molybdenum: 4%, Copper: 3%, Chromium: 15%, Silicon: 1% and Iron: 10% for manufacturing of Ferro Titanium (Ti: 65-75% Al: 1-8%, C: 0.25%, V: 0-2% and Fe: 25%) from GCA for a proportionate CIF Value subject to the condition mentioned in M/o. Steel UO no. 2(7)/2018-TD dated 03.12.2018 as well as with actual user condition besides other usual conditions of import authorization. The import is also subject to Pre-Inspection Certificate from a DGFT recognized Pre-Shipment Inspection Agency (PSIA). The enclosures will be sent by e-mail to the applicant and RA Raipur.

59	M/s. Berry Alloys Limited, Kolkata 01/53/8/E/AM19/B-28/IC	15.11.18	30,000 MT of Ferro Manganese Slag	2792.24	The firm has submitted the copy of NOC of MoEF&CC in favour of M/s. Berry Alloys Ltd, Vizianagram whereas the applicant is M/s. Berry Alloys Limited, Kolkata. The committee decided to seek State Pollution Control certification from the firm.
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Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)

60	M/s. Varroc Engineering Ltd, Aurangabad 01/53/28706/AM19/V-2/IC	24.04.18	6480 kgs of Vassoi Vuoti COD MDR-5021(Empty Tray	4.50	Comments sought from C&PC & MoEF&CC and DIPP on 17.05.2018. As decided in the EFC dated 24.08.18, reminder has been sent to DIPP on 19.09.18. Recommended by MoEF&CC vide OM No. 23/100/2018-HSMD dated 16.11.2018
61	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o. C&PC on 19.05.16. As decided in the EFC dated 24.08.18, comments sought from DIPP on 19.09.18.
62	M/s. Sarjay Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o. C&PC on 25.01.17. As decided in the EFC dated 24.08.18, comments from MoEF&CC has been sought on 19.09.18. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter does not pertain to D/o C&PC.
63	M/s. C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcuim Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC. The application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter does not pertain to D/o C&PC.

64	M/s. Jindal Poly Films Ltd, New Delhi 01/53/8/32810/AM19/J-3/IC	31.05.18	400 MT OF Plastic Waste in Bale Form (BOPP Film Waste)	67.78	Comments sought from M/o. Mines on 30.07.2018. Comments sought from C&PC and MoEF&CC on 07.06.2018. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter is under examination in the Petro Chemical Division of D/o C&PC.
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Part-5 Ministry of Electronics & Information Technology (Meity) & Ministry of Environment & Forests (MoEF)

65	M/s. Roche Products (India) P. Ltd, Mumbai 01/53/8/14039/AM18/R-35/IC	18.12.17	Used IT Equipment	15.23	Comments sought from Meity, DIPP and MoEF on 02.01.2018. DIPP vide OM No. P-47012/1/2018-TSW dated 05.02.2018 has conveyed that they are not concerned with the subject item. Meity vide letter No. 16(2) 2018-IPHW dated 27.02.2018 has sought information from the firm. Meity vide e-mail dated 22.06.18 informed that reply has been received from the firm. The matter is under process. Meity vide letter dated 11.09.2018 has sought further information from the firm.
66	M/s. ADS Associates, New Delhi 01/53/8/14199/AM18/A-55/IC	18.12.17	1125 NOS. of Canon Copying Equipments Used Multifunction Devices & 125 Nos. of konika Minolta copying equipments used multifunction devices	89.64	Rejected as not recommended by Meity vide OM No. 16(10)/2018-IPHW dated 14.11.2018
67	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Cromium Metal Powder	154.44	Comments sought from Meity 05.01.2018. Meity vide letter No. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Meity vide letter dated 09.08.2018 has requested the firm to provide certain information at the earliest for processing the matter further.
68	M/s. EPCOS India P. Ltd, Nadia, West Bengal 01/53/8/24950/AM19/E-1/IC	21.03.18	2000 Kgs. of Zirconia Oxide Powder	42.00	Comments sought from Meity and MoEF&CC on 18.04.2018. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.05.18. The matter is under process.
69	M/s. Asian Copiers, Delhi 01/53/8/28883/AM19/A-8/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctional Devices & Printers	3200.0	Comments sought from Meity and MoEF&CC on 02.05.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide OM no. 16(7)/2018-IPHW dated 30.5.2018 has sought certain information from the firm. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.06.18, again query sent on 11.09.18. Reply from the firm is awaited.
70	M/s. Prius Technologies, Delhi 01/53/8/28880/AM19/P-4/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctional Devices & Printers	3200.0	Comments sought from Meity and MoEF&CC on 02.05.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide OM no. 16(8)/2018-IPHW dated 30.5.2018 has sought certain information from the

					firm. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.06.18. Meity vide letter dated 11.09.2018 has sought further information from the firm.
71	M/s. Gee Kay Computers, New Delhi 01/53/8/33226/AM19/G-12/IC	06.06.18	5000 Nos. of Old and Used Digital Multifunctional Devices & Printers (working Condition)	680.0	MoEF&CC on 12.06.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide letter No. 16(13)/2018-IPHW dated 03.10.18 has sought information from the firm. Meity has also informed that if the information is not received from the firm within 15 days, the case may be treated as closed.
72	M/s. Excel Copiers, New Delhi 01/53/8/34583/AM19/E-8/IC	19.06.18	5000 Nos. of Old & Used Digital Multifunctional Devices & Printers	680.0	Comments sought from Meity & MoEF&CC on 26.06.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide letter No. 16(11)/2018-IPHW dated 03.10.18 has sought information from the firm. Meity has also informed that if the information is not received from the firm within 15 days, the case may be treated as closed.
73	M/s. Skylark Office Machines Chennai 01/53/8/E/AM19/S-44/IC	24.07.18	2000 Unit of Old & Used Digital Multifunctional Copying, Printing and scanning Machines	332.69	Comments sought from Meity & MoEF&CC on 31.07.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
74	M/s. City Office Equipments, Chennai 01/53/8/E/AM19/C-14/IC	24.07.18	2000 Unit of Old & used digital Multifunctional copying, printing and scanning machines	325.24	Comments sought from Meity & MoEF&CC on 31.07.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide letter No. 16(12)/2018-IPHW dated 01.10.18 has sought information from the firm.
75	M/s. Atul Automation P. Ltd, Kolkata 01/53/8/E/AM19/A-23/IC	09.08.18	25000 Nos. of Old & Used Digital Multifunctional Printing and Copying Machines	4356.24	Comments sought from Meity & MoEF&CC on 14.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
76	M/s. Kuty Impex, Chennai 01/53/8/E/AM19/K-10/IC	18.08.18	1500 Unit of Old & Used Digital Multifunctional Copying, Printing & Scanning Machines	262.15	Comments sought from 5 Meity and MoEF&CC on 21.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
77	M/s. S R Enterprises, Telangana 01/53/8/AM19/S-52/IC	28.08.18	100 Nos. of Old & Used Digital Multifunctional Copying Printing Scanning	7.02	Comments sought from Meity and MoEF (HSMD) on 28.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.

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78	M/s. B.K. Imaging , Navi Mumbai 01/53/8/E/AM19/B-18/IC	10.09.18	1500 Nos. of Old & Used Digital Multifunctional Devices & Printers	200.00	Comments sought from Meitty and MoEF (HSMD) on 17.09.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
79	M/s. Best Mega International, New Delhi 01/53/8/E/AM19/B-22/IC	24.09.18	5000 Nos. of Old & Used Digital Multifunctional Devices & Printers	680.00	Comments sought from Miety & MoEF&CC (HSMD) on 26.09.2018
80	M/s. Parag Domestic Appliances, Kolkata 01/53/8/E/AM19/P-21/IC	29.09.18	1000 Nos. of Used Digital Multifunctional Print & Copying	18.412	Comments sought from Miety & MoEF&CC (HSMD) on 05.10.2018
81	M/s. Moksha Business Machii Hyderabad 01/53/8/E/AM19/M-17/IC	08.10.18	2400 Nos. of Used Multifunctional Devices (MFD'S)	228.48	Comments sought from Meity & MoEF&CC (HSMD) on 09.10.2018
82	M/s. Copy Care Enterprises, Ahmedabad 01/53/8/E/AM19/C-20/IC	10.10.18	3500 Nos. of Old and used Multifunctional Devices	500.0	Comments sought from Meity & MoEF&CC (HSMD) on 11.10.2018
83	M/s. Photofax Systems, Delhi 01/53/8/E/AM19/P-19/IC	18.10.18	20000 Nos. of Old & Used Digital Multifunctional Devices & Printers	1656.00	Comments sought from Meity on 18.10.2018
84	M/s. CG Power and Indus Solutions Ltd, Aurangabad 01/53/8/E/AM19/C-22/IC	25.10.18	25000 Kgs. of High Purity Chromium Powder	529..31	Comments sought from Meity on 18.10.2018
85	M/s. Be office Automation Product (P) Ltd., New Delhi 01/53/8/E/AM19/B-23/IC	25.10.18	5000 nos. of old & Used Digital Multifunction Devices	70.00	Comments sought from MeitY on 25.10.18
86	M/s. SRK Overseas, Delhi 01/53/8/E/AM19/S-55/IC	25.10.18	20000 nos. of old & Used Digital Multifunctional Devices & Printers.	1656.00	Comments from sought Meity on 26.10.18
87	M/s. Shiv Shakti International New Delhi. 01/53/8/E/AM19/S-51IC	25.10.18	2000 nos. of old & Used Digital Multifunctional Devices & Printers & copier/ Scanner	50.00	Comments sought from MeitY on 26.10.18

			Device		
88	M/s. Uppiliappan R.B, Bangalore 01/53/8/48002/AM19/U-6/IC	14.11.18	01 no. of Lenovo Yoga Laptop	.60	Comments sought from Meity on 14.11.2018
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
89	M/s. Gujarat Fluorochemicals Ltd, Bharuch 01/53/8/32164/AM19/G-10/IC	28.05.18	10000 Kgs. Of Asahiklin AK- 225	32.4	Recommended by MoEF&CC(O) vide OM no. 11/17/2017-OC dated 16.6.2018 D/o C&PC vide letter no. 25016/1/2014-PC.II dated 26.6.2018 has sought certain information from the firm. The reply received from the firm has been forwarded to C&PC. Comments of C&PC is awaited
90	M/s. Nitin Fire Protection Industries Ltd, Mumbai 01/53/8/E/AM19/N-12/IC	28.06.18	25000 kgs. of Halon 1301	332.50	Comments sought from MoEF&CC(O) on 12.07.2018. MoEF&CC vide e-mail dated 22.11.18 informed that the firm needs to get registered under Ozone Depleting Substances (Regulation & Control) Rules, 2000 and its amendments using Form 10A as importer of Halon-1301. The same needs to be provided for further processing the case.
91	M/s. Tandy Innovative Chemical P. Ltd, Aurangabad 01/53/8/35167/AM19/T-13/IC	09.07.18	160 MT of Dichlorofluoro ethane (HCFC 141b)	239.36	Comments sought from MoEF&CC on 04.07.2018. MoEF&CC vide e-mail dated 24.10.2018 informed that Registration of enterprise as an importer under Ozone Depleting substances, (Regulation & Control) Rules, 2,000 and its amendments 2,000 is under process. Comments/views/NOC w.r.t. the specific import will be provided after the registration under ODS Rules, 2000.
92	M/s. Gujarat Fluorochemical Ltd, Unit Dahej, Gujarat 01/53/8/E/AM19/G-26/IC	05.09.18	4000 MT of R-142B (1- Chloro-a, 1- Difluoroethan e)	17040.0	Comments sought from MoEF&CC(O) on 06.09.18. MoEF&CC vide OM No. 11/7/2015-OC dated 19.11.2018 has sought certain clarification from the firm.
93	M/s. Piramal Enterprises Ltd, Sangareddy, Telangana 01/53/8/E/AM19/P-20/IC	25.09.18	126 MT of TFEC (HCFC R133A)	439.99	Comments sought from MoEF&CC(O) on 26.09.2018. Again forwarded on 25.10.2018. MoEF&CC vide OM No. 11/2/2018-OC dated 19.11.2018 has sought certain clarification from the firm.
94	M/s. Gharda Chemicals Ltd, Mumbai 01/53/8/E/AM19/G-29/IC	28.09.18	350000 Kgs. of Carbon Tetra Chloride	177.18	Comments sought from D/o C&PC on 01.10.2018 Recommended by MoEF&CC vide OM No. 11/7/2015-OC dated 19.11.2018
95	M/s. Aarti Industries Ltd, Mumbai 01/53/8/AM19/A-32/IC	04.10.18	Bromofluorom ethane	64.56	Comments sought from MoEF&CC (O) on 8.10.2018. MoEF&CC vide e-mail dated 24.10.2018 informed that the matter is under process.
96	M/s. Aarti Industries Ltd, Mumbai 01/53/8/E/AM19/A-32/IC- Part	04.10.18	66 MT. of Bromofluorom ethane	58.21	Comments sought from MoEF&CC (O) on 8.10.2018. MoEF&CC vide e-mail dated 24.10.2018 informed that the matter is under process.
97	M/s. Dow Chemical International P. Ltd, Mumbai 01/53/8/E/AM19/D-24/IC	30.10.18	1300 MT of HCFC-141B	2282.42	Comments sought from MoEF&CC(O) on 18.10.2018. MoEF&CC vide e-mail dated 22.11.18 informed that the firm needs to get registered under Ozone Depleting Substances (Regulation & Control) Rules, 2000 and its amendments using

					Form 10A as importer of HCFC-141b (1, 1-Dichloro-1 Fluoroethane). The same needs to be provided for further processing the case.
98	M/s. BASF India Ltd, Mumbai 01/53/8/E/AM19/B-24/IC	31.10.18	680 Ton of HCFC-141B (Dichlorofluoethane)	1242.83	Comments sought from MoEF&CC(O) on 31.10.2018. MoEF&CC vide e-mail dated 20.11.2018 informed that the needs to get register under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments using Form 10 A as importer of HCFC-141b (1, 1 – Dichloro-1-Fluoroethane). The same needs to be provided for further processing the case.

Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]

99	M/s. Narimattathi Phillipose Phillipose, Kottayam 01/53/8/29273/AM19/N-11/IC	1.05.18	Rose-Ringed Parakeet	.05	Comments sought from DAHD&F and MoEF&CC(WL) on 16.08.2018
100	M/s. Gurmit Singh Sodhi Panchkula 01/53/8/32503/AM19/G-9/IC	29.05.18	06 nos. of Animal Trophies	3.25	Comments sought from MoEF&CC(WL) on 05.06.2018. MoEF&CC(WL) vide OM No. 3-80/2018/WL dated 11.09.2018 requested to obtain the recommendation of Chief Wildlife Warden, Government of Haryana from the applicant for further consideration. The committee decided to close the case till the firm submits recommendation of Chief Wildlife Warden, Government of Haryana from the applicant for further consideration.
101	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-22/IC	28.07.18	MOD-500 Collars With Accessories	6.55	Approved as recommended by MoEF&CC vide OM No. 3-86/2018/WL dated 05.11.2018.

CLA New Delhi may issue the import authorization to the applicant for import of. 50 Nos. of MoD-500 Collars with accessories for supply to Wildlife Institute of India, Dehradun from USA for a CIF value of Rs. 6,55,480/- (USD 9364) subject to the conditions mentioned in MoEF&CC(WL) OM No. 3-86/2018/WL dated 05.11.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

102	M/s. MKS Technologies, New Delhi 01/53/8/E/AM19/M-15/IC	16.08.18	20 Nos. of homophile AI2T with accessories	4.56	Comments sought from MoEF&CC(WL) on 20.08.2018
103	M/s. Desiree Sangeetha Pandaram , Bangalore 01/53/8/E/AM19/D-16/IC	11.09.18	02 Nos. of Russian Tortoise	.20	Comments sought from MoEF&CC(WL) on 17.09.2018 Recommended by DAHD&F vide OM No. 110-120/2017 (NF-T) dated 24.10.2018
104	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-30/IC	18.09.18	04 Nos. of Pinpoint Solar Tags with Accessories	2.75	Approved as recommended by MoEF&CC vide OM No. 3-85/2018/WL dated 31.10.2018

CLA New Delhi may issue the import authorization to the applicant for import of 04 Nos. of Pin Point Solar Tags with accessories for supply to Wildlife Institute of India, Dehradun from United Kingdom for a CIF Value of Rs. 2,75,480/- (USD 3880) subject to the conditions mentioned in MOEF&CC(WL) OM No. 3-85/2018/WL dated 31.10.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

105	M/s. S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director , Chennai 01/53/8/AM19/S-59/IC	03.10.18	Plain Zebra, Siames Crocodile	NA	Comments sought from MoEF&CC (WL) on 22.10.2018
106	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-41/IC	28.10.18	20 Nos. of Orni Track L40 Tags	15.12	Comments sought from MoEF&CC (WL) on 30.10.2018
107	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-	12.11.18	MOD-400 Collars,	2.75	Comments sought from MoEF&CC(WL) on 13.11.2018

	45/IC		MOD-500 Collars (07 Nos) and MOD-600 Collars (02 Nos.) with Accessories		
108	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-44/IC	12.11.18	03 Nos. of GPS Vertex Collars with Accessories	4.12	Comments sought from MoEF&CC(WL) on 13.11.2018
109	M/s. Modern Aquarium, Thane 01/53/8/E/AM18/M-31/IC	19.11.18	300000 Nos. of Turtles	97.50	Comments sought from DAHD&F and MoEF&CC on 19.11.18
110	M/s. Hi- Tech Advance Products, Indore 01/53/8/E/AM18/H-22/IC	19.11.18	7 sets of veterinary equipment/Tra nquilizer/CO2 injection Rifle and accessories	2.67	Comments sought from MoEF&CC on 19.11.18
111	M/s. G. Amrendra Reddy, Hyderabad 01/53/8/10578/AM18/G-33/IC	09.11.17	03 Nos. of Taxidermy Animal Mounts	.27	Approved as recommended by MoEF&CC vide OM No. 3-10/2018/WL dated 04.10.2018

RA Hyderabad may issue the import authorization to the applicant for import of 02 Nos. of Taxidermy Animal Mounts (as per quantity and description mentioned in MoEF&CC vide OM No. 3-10/2018/WL dated 04.10.2018) from Greenland for a proportionate CIF value subject to the conditions mentioned in MoEF&CC vide OM No. 3-10/2018/WL dated 04.10.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.

Part-9 D/o. Heavy Industry (DHI)

112	M/s. ISGEC Heavy Engineering Ltd, Noida 01/53/8/E/AM19/I-16/IC	27.08.18	01 No. of Generator Main Rotor & 01 No. of Generator Exciter	207.75	Comments sought from DHI on 27.08.2018. DHI vide e-mail dated 23.10.2018 has informed that the matter does not concern to them.
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Part-10 Ministry of Home Affairs (MHA)

113	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA on 22.06.18 informed that comments has been sought from MoD. Reminder issued to MoD on 18.06.18. MHA vide U.O dated 26.10.2018 has informed that reply is awaited from MoD.
114	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/1318/AM17/D-21/IC	23.02.17	300000 nos of Empty Cases, unprimed Hulls neutron++ Rosso 127012	8.62	MHA vide ID dated 31.03.2017 has sought information from the firm, which has been communicated to the firm on 13.04.2017. Reply received from the firm has been forwarded to MHA. MHA vide ID dated 21.01.2018 has again sought certain clarification from the firm. Reply received from the firm and forwarded to MHA. MHA vide OM dated 07.09.2018 has again sought certain information from the firm. MHA vide OM dated 1.10.18 has transferred the case to Arms Division of MHA.
115	M/s. Skypoint Apparatus, Coimbatore 01/53/8/4152/AM18/S-55/IC	10.10.17	06 Nos. of Night Scout Night Vision Binocular	.60	MHA vide U.O dated 26.10.2018 informed that import has already been done without NOC of MHA. Clarification from DGFT and Karnataka Police is awaited. Last reminder to DGFT on 29.06.2018. Comments have also been sought from

116	M/s. Shobha Ano Prints Pvt. Ltd, Hyderabad 01/53/8/22621/AM18/S-93/IC	05.03.18	9 Nos. of Thermal Imaging Scope Helion XP50	18.55	MOD. Reply from MoD is also awaited. Comments sought from MHA on 10.04.2018. MHA vide U.O dated 26.10.2018 informed that comments have been sought from security agencies and Odisha Police has been requested to furnish End User Certificate on 09.10.18. Replies are awaited.
117	M/s. Paintball Nation, Nagpur 01/53/8/21206/AM19/P-1/IC	25.03.18	12 Nos. of Tippmann 98 Custom Basic Paintball Marker	.80	Comments sought from MHA (IS Divn.) on 02.05.2018. Inputs are awaited
118	M/s. AM Industrial Enterprises, Ne Delhi 01/53/8/25998/AM19/A-2/IC	28.03.18	02 Nos. of Bhushnell Night Vision Binocular	.69	Comments sought from MHA on 12.06.2018 Inputs are awaited.
119	M/s. Rotax Electronics P. Ltd, New Delhi 01/53/8/12674/AM19/R-32/IC	21.05.18	8 Nos. of Waterjet Disrupter 104 no. of Cartridges	13.33	Comments sought from MHA on 04.06.2018. MHA vide UO No. 20011/06/2018-Prov-I dated 28.6.2018 has sought certain information from the firm. Reminder received from MHA on 14.11.2018
120	M/s. Three Circles Exports (OPC) P. Ltd, Gurgaon 01/53/8/31233/AM19/T-8/IC	21.05.18	800400 Nos. of Blank Cartridge 8mm, 9/380 R /9mm	40.23	Comments sought from MHA on 05.06.2018. Inputs are awaited
121	M/s. Secured Lines, Thane, Mumbai 01/53/8/E/AM19/S-30/IC	28.06.18	88 EA of Handheld Thermal Imaging Device	250.77	Comments sought from MHA on 28.06.2018. MHA vide U.O dated 26.10.2018 informed that Chhattisgarh Police has been requested to furnish certain information vide OM dated 05.09.2018. Reply is awaited from Chhattisgarh Police.
122	M/s. Ajay Jalan, Ranchi 01/53/8/E/AM19/A-12/IC	09.07.18	01 Set. Of Doppler Radar for Bullet Velocity measuring Doppler Radar System with all parts (14 main parts including user manual)	22.77	Comments sought from MHA on 11.07.2018. MHA vide OM dated 11.09.2018 has sought certain information from Bihar Police. MHA vide U.O dated 26.10.2018 informed that reply from Bihar Police is awaited.
123	M/s. Kshatriya Defence P. LTD, Pune 01/53/8/E/AM19/K-11/IC	23.08.18	Assult Rifles & 7.62x39 mm Roundsas	2,43	Comments sought from MHA on 23.08.2018. MHA vide U.O dated 26.10.2018 informed that comments from security agencies has been sought on 24.10.18.
124	M/s. KAV Engineering and Marketing P. Ltd, New Delhi 01/53/8/E/AM19/K-12/IC	30.08.18	01 no. of Doppler Radar Systems	17.48	Comments sought from 10 MHA (PM Divn) & D/o. Telecom on 05.09.2018. MHA vide OM dated 09.10.18 has sought information from the firm. MHA vide U.O dated 26.10.2018 informed that comments have been sought from security agencies of MHA on the matter and Karnataka Police has been requested to furnish reply to certain observations on 09.10.18.
125	M/s. Axiscades Aerospace Technologies P. Ltd, Bangalore	11.10.18	01 no. of Tethered UAV	18.94	Comments sought from MHA (PM Divn) & DGCA MHA on 12.10.2018. MHA vide U.O dated 26.10.2018 informed that comments have been

	01/53/8/E/AM19/A-35/IC				sought from security agencies of MHA on 24.10.18.
126	M/s. Gagandeep Singh Dhawan, New Delhi 01/53/8/E/AM19/G-31/IC	23.10.18	03 Nos. of Rifles, 02 Nos. of Pistols, 02 Nos. of Guns & 01 no. of 22 Rifle	14.00	Comments sought from MHA on 24.10.2018
127	M/s. Amandeep Kaur Dhawan, New Delhi 01/53/8/E/AM19/A-38/IC	24.10.18	04 Nos. of Pistol & 01 no. of Rifle	10.50	Comments sought from MAH(PM Divn) on 25.10.2018
128	M/s. Narendra Explosives Ltd, New Delhi 01/53/8/E/AM19/N-15/IC	29.10.18	50 Sets of Parts of 06 Round Multi Launcher 38 MM (MODEL SJ-600N)	19.12	MHA (Prov-II) vide ID No. IV-13012/06/2018- Prov.II dated 13.11.2018 has requested to provide the details of End User Certificate duly certified by IG level officer of CAPFs/SPOs and supply order in the instant case. In case subject stores are not being imported for Central Armed Police Forces/State Police Organizations, DGFT may approach Arms Section, MHA for further needful in this case.
129	M/s. World Sales Corporation, New Delhi 01/53/8/736/AM-17/W-7/IC	10.10.16	3,78,000 Nos. of Arms & Ammunition (As per ANF- 2M)	84.35	Approved as recommended by MHA vide OM No. V-11026/131/2016-Arms dated 29.11.2018.

CLA New Delhi may issue the import authorization to the applicant for import of 3,78,000 Nos. of Arms & Ammunition (As per ANF-2M) for supply to Bollywood and Regional movies from Turkey for a CIF Value of Rs. 84,35,000/- (USD 1,25,896) subject to other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

Part-11 Defence Research & Development Organisation (DRDO)

130	M/s. MKU Ltd, Kanpur 01/53/8/E/AM19/M-19/IC	08.10.18	1 PCS of ISSUK HHMT 75- Hand Held Thermal Monocular	11.52	Comments sought from DRDO on 15.10.18. DRDO vide e-mail dated 23.10.2018 has sought information from the firm and DGFT.
131	M/s. Dynamatic Technologies Ltd, Bangalore 01/53/8/E/AM19/D-18/IC	09.10.18	94 Nos. of UAV Battery Front Panasonic, UAV Battery Back Panasonic (as per ANF-2M)	11.52	Approved as recommended by DRDO vide e- mail dated 14.11.2018

RA Bangalore may issue the import authorization to the applicant for import of 94 Nos. of UAV Battery Front Panasonic, UAV Battery Back Panasonic (as per ANF-2M) for participating in NCNC trials by Indian Army from Israel Aerospace Industries Ltd, Israel for a CIF Value of Rs. 4,79,78,847.73/- (USD 6,35,339.92) subject to actual user condition besides other usual conditions of import authorization.

Part-12 Ministry of Petroleum & Natural Gas (M&PNG)

132	M/s. Chem-Trend Chemical Company P. Ltd, Bangalore 01/53/8/34327/AM19/C-6/IC	15.07.18	119,040 Kg of Exxsol D40 Fluid	98.20	Approved as recommended by M/o.P&NG vide OM No. P-12019(11)/144/2018-Sup./(C-27584) dated 27.11.2018, subject to further approval by the competent authority.
133	M/s. Chem-Trend Chemical Company P. Ltd, Bangalore 01/53/162/Misc /AM19/C- 7/IC	15.07.18	3605 Kgs. of Isopar E	7.75	Comments sought from M/s. P&NG on 16.07.2018

134	M/s. Chem-Trend Chemical Company P. Ltd, Bangalore 01/53/162/Misc /AM19/C-8/IC	15.07.18	240 MT of Spirdane D25	217.80	Comments sought from M/s. P&NG on 16.07.2018
135	M/s. Chem-Trend Chemical Company P. Ltd, Bangalore 01/53/162/Misc /AM19/C-9/IC	15.07.18	240 MT of Spirdane D40	191.66	Comments sought from M/s. P&NG on 16.07.2018
136	M/s. Shell India Markets, Pvt. Ltd, Chennai 01/53/8/E/AM19/S-46/IC	06.08.18	Gasoil Kerosene Gasoline	.015	Comments sought from M/o. P&NG dated 31.08.2018. M/o P&NG vide OM dated 31.08.2018 has sought certain information from the firm. The firm has withdrawn their application. Accordingly, the committee decided to close the case.
137	M/s. Becton Dickinson India Pvt. Ltd, New Delhi 01/53/8/E/AM19/B-17/IC	30.08.18	Soltrol-10	3.05	M/o. P&NG vide OM No. P-12019(11)/130/2018-Sup./(C-26686) dated 05.10.2018 has requested to obtain technical specifications of the petroleum product proposed to be imported from the firm and provide the same to them at the earliest so as to process the matter further.
138	M/s. Jubilant Life Science Ltd, Noida 01/53/8/E/AM19/J-8/IC	18.09.18	150,000 MT. of Denatured Ethyl Alcohol	63000.	Comments sought from M/o P&NG vide OM dated 26.09.2018
139	M/s. Godavari Biorefineries Ltd, Mumbai 01/53/8/E/AM19/G-28/IC	19.09.18	5500 MT of Denatured Ethyl Alcohol with 5 PPM Bitrex	2240.36	Comments sought from M/o. P&NG on 26.09.2018
140	M/s. Jubilant Life Sciences Ltd, Noida 01/53/8/E/AM19/J-9/IC	04.10.18	150000 MT of Denatured Ethyl Alcohol	63000.0	Comments sought from M/o. P&NG on 05.10.2018
141	M/s. Sun Pharmaceutical Industries Ltd, Vadodara 01/53/8/E/AM19/S-58/IC	07.10.18	10000Ltrs. of Dehydrated Alcohol (Ethanol Anhydrous)	20.00	Comments sought from M/o. P&NG on 8.10.2018
142	M/s. Alkyl Amines Chemicals Ltd, Mumbai 01/53/8/E/AM19/A-33/IC	08.10.18	22500 MT. of Denatured Ethyl Alcohol	985.5	Comments sought from M/o. PN&G on 09.10.2018
143	M/s. Interglobe Aviation Ltd, Delhi 01/53/8/E/AM19/I-21/IC	10.10.18	950 MT of Aviation Turbine Fuel	670000.00	Rejected as not recommended by M/o P&NG vide OM No. P-12019(11)/138/2018-Sup./E-27269 dated 09.11.2018.
144	M/s. Ashoka Alco-Chem, Ltd, Mumbai 01/53/8/E/AM19/A-37/IC	22.10.18	4515 MT. of Denatured Ethyl Alcohol"	1797.44	Comments sought from M/o. P&NG on 12.11.2018
145	M/s. Caterpillar P. ltd, Chennai 01/53/8/E/AM19/C-23/IC	30.10.18	Carcal EN590 Class 4 (2014048) Fuel	26.30	Comments sought from M/o. P&NG on 13.11.2018
146	M/s. Academy of Carver Aviation, Baramati 01/53/8/E/AM19/A-42/IC	04.11.18	640000 Ltr, of Gas 100LL	800.00	Comments sought from M/o. P&NG on 05.11.2018
147	M/s. Mahindra & Mahindra Ltd, Mumbai 01/53/8/E/AM19/M-29/IC	06.11.18	10,098 kgs. of CEC Legislative Fuel RF 02-	66.90	Approved as recommended by M/o P&NG vide OM No. P-12019(11)/119/2018-Sup./(C-2557) dated 27.11.2018, subject to further approval by

			08-E5 (Euro V Gasoline) & 10,098 kgs. of Gasoline , Euro 6 CERT Fuel E 10		the competent authority.
148	M/s. Fiat India Automobiles P. Ltd, Shirur, Maharashtra 01/53/8/E/AM19/F-10/IC	13.11.18	150000 Lit. of FPW55520/01 -Diesel, EN 590 B7 303000 Lit .of FPW.55509- Gasoline EN 228,E10, Summer	1099.3	Comments sought from M/o. P&NG on 14.11.2018

Part-15 Directorate General of Civil Aviation (DGCA)

149	M/s. Gourav D. Moger, Bangalore 01/53/8/27180/AM19/G-2/IC	10.04.18	01 no. of Transmitter RC Toy Accessories	.09	Comments sought from DGCA on 16.04.2018. DGCA vide U.O. No. 05-2/2015-AED dated 23.08.2018 have informed that they have not received the application. As decided in the EFC dated 24.08.18, application of the firm has been again sent to DGCA on 19.09.18. in the EFC meeting representative of DGCA informed that the matter is under examination. Committee deferred the case.
150	M/s. Airports Authority of India, New Delhi 01/53/8/E/AM19/A-43/IC	12.11.18	ADS-B Ground System with Accessories	635.14	Approved as recommended by DGCA vide OM No. AV.27066/01/2014-ANSS dated 19.11.2018

CLA New Delhi may issue the import authorization to the applicant for import of 10 Nos. of Dual ADS-B ground receiver and one set of spare with accessories from Spain for a CIF value of Rs. 63,514,447.10 (USD 8,64,465.60) subject to the conditions mentioned in DGCA vide OM No. AV.27066/01/2014-ANSS dated 19.11.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

Part-18 Petroleum & Explosives Safety Organization (PESO)

151	M/s. Kyathi Climate Modifical Consultants LLP, Bangalore 01/53/8/33897/AM19/K-5/IC	19.07.18	3000 MT of Hygroscopic & Glaciogenic Flares	100.00	Comments sought from PESO on 19.07.2018
152	M/s. Hindustan Zinc Ltd, Udaipur 01/53/8E/AM19/E-15/IC	25.09.18	600000 MT of Electronic Detonators	823.9	Approved as recommended by PESO vide Letter No. E-25(38)46/2000 dated 13.11.2018

RA Jaipur may issue the import authorization to the applicant for import of 60,000 Nos. of Electronic Detonators [i-kon ST III 15M/50FT SPL ACZ 32P 1.4S, i-kon ST III 30M/100 FT SPL ACZ 32P 1.4S and i-kon ST III 40M/130FT SPL ACZ 16P 1.4S] from Canada for a CIF value of Rs. 8,23,94,536/- (USD 11,52,210) subject to the conditions mentioned in PESO Letter No. E-25(38)46/2000 dated 13.11.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Jaipur.

153	M/s Tata Steel Ltd, Mumbai 01/53/8/E/AM19/T-26/IC	12.10.18	6016 nos. of I.Kon st III 15M/50FT ACZ 32PC 1.4S, DIPP III.15C-01 (i-kon TM III Electronic Detonator	76.81	PESO vide letter No. E-25(38)136/2018 dated 01.11.2018 has sought information from the firm.
154	M/s. Bharat Electronics Ltd , Pune 01/53/8/E/AM19/B-	31.10.18	956 Nos. of Electronic	10.24	Comments sought from PESO on 01.11.2018

	25/IC		Fuze		
155	M/s. Ideal Detonators P.L td, Telangana 01/53/8/E/AM19/I- 22/IC	05.11.18	2500 Kgs. of Octogen HXM	215.75	Comments sought from PESO on 06.11.2018
Part -19 Pharma					
156	M/s. Verve Human Care Laboratories , Delhi 01/53/8/E/AM19/V-17/IC	09.08.18	100 Kg of Morphine Sulphate	35.25	As decided in the EFC dated 24.08.18, comments sought from NC-3 on 19.09.18
Part -21 Miscellaneous					
157	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	DAHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of DAHD&F. DAHD&F has suggested to forward the application to Entomology Department of Ministry of Agriculture. As decided in the EFC dated 24.08.18, comments from Department of Bio- Technology has been sought on 19.09.18
158	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1& Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF & CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC on 15.04.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18.
159	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (Saussuresa Lappa)	260.09	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18.
160	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18	6000 MT of Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018 DIPP vide OM dated 4.7.2018 has conveyed that M/o Mines may be consulted. As decided in the EFC dated 24.08.18, reminder has been sent to M/o Mines on 19.09.18. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC.
161	M/s. Gravita India P. Ltd, Jaipur 01/53/8/23773/AM18/G-44/IC	13.03.18	1500 MT of Aluminum Dross	585.00	Comments sought from M/o. Mines on 02.05.2018. M/o Mines vide OM No. 16/7/2018-M.V has suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 22.10.18.
162	M/s. Dr. Rakesh Mishra, Director, Centre for Cellular & Molecular Biology, Hyderabad 01/53/162/Misc/AM19/D- 11/IC	29.05.18	32 Nos. of Vials of Drosophila Melanogaster	.021	Comments sought from Biotechnology on 13.06.2018
163	M/s. Shantha Biotechnics. P. Ltd, Hyderabad 01/53/8/18005/AM18/S-87/I	25.06.18	4000 Kgs. OF VL Minced Beef (NZ Origin Pharmaceutica 1 Grade, Product Code SBL 1501)	46.07	Comments sought from M/o Health & Family Welfare on 03.07.2018
164	M/s. Sanat Products, Ltd,	01.08.18	500 Kgs. of	3.33	Comments sought from M/o Agriculture,

	Bulandshahar 01/53/8/35000/AM19/S-32/IC		Coca Leaves		Cooperation and Farmers' Welfare on 02.08.2018
165	M/s. Converge Electronics Trading (India) P. Ltd, Bangalore 01/53/8/E/AM19/C-21/IC	19.09.18	10000 Nos. of Unused Postage Stamps, EAR99	13.70	Comments sought from D/o Post on 26.09.2018
166	M/s. Mulavar P. Ltd, Erode 01/53/8/E/AM19/M-22/IC	25.10.18	180 Cubic Meter of Rough Granite Blocks	300.00	Comments sought from Mines on 25.10.2018
167	M/s. Uflex Ltd, Noida 01/53/8/E/AM19/U-5/IC	14.11.18	1 no. of Radiation Source PM147-25GBQ, KT149473080 2 no. of Radioactive Source -Kr-85-14.8GBq-4203-Kr5.E02	44.92	Approved as recommended by AERB vide Document Nos. 18-NGSRCPROC-324293 dated 16.10.2018, 18-NGPROC-327221 dated 29.10.2018 and 18-NGPROC-327029 dated 29.10.2018

CLA New Delhi may issue the import authorization to the applicant for import of 1 no. of Radiation Source PM147-25GBQ, KT149473080 and 2 nos. of Radioactive Source -Kr-85-14.8GBq-4203-Kr5.E02 from USA for a CIF value of Rs. 44,92,941/- (Euro 29660 and USD 26,000) subject to the conditions mentioned in AERB vide Document Nos. 18-NGSRCPROC-324293 dated 16.10.2018, 18-NGPROC-327221 dated 29.10.2018 and 18-NGPROC-327029 dated 29.10.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

Import of Gold & Silver Dore

168	M/s. Bhandari Gold and Jewellers Private Ltd, Mumbai 01/53/8/E/AM19/B-14/IC	17.07.18	20 MT of Silver dore	8,000.00	The firm has been granted import authorization for import of gold dore in the past. The firm is applying for silver dore for the first time. The firm has submitted the copy of Pollution certificate dated 05.05.2015 from Maharashtra Pollution Control Board, Mumbai, valid upto 31.03.2021, Copy of Udyog Aadhaar Memorandum from DIC, Mumbai City. The committee decided to first seek verification report of the refinery regarding its refining capacity of silver dore by the RA concerned. Verification report of the refinery from RA Mumbai is awaited. The request of the firm was deferred by the committee for verification report from RA Mumbai. RA Mumbai vide letter dated 06.11.2018 has furnished the verification report. As per verification report the firm is in the process of installing machines for refining of silver dore. The firm has informed that they will install the machines in one week. Accordingly, the committee defer the case till the firms install machines and RA verifies the premises and confirms installation.
169	M/s. MMTC-PAMP India Pvt. Ltd 01/53/8/46101/M-27/IC	11.10.18	50 MT of Gold Dore Bars	1521125.00	The firm has been granted import authorization in the past. The firm has submitted copy of (i) Pollution Certificate dated 21.02.2017 valid upto 30.09.2021 from Haryana State Pollution Control Board, Panchkula (ii) IEM dated 11.12.2015 from DIPP (iii) revalidated BIS License dated 23.10.18

					which is valid upto 22.10.2019. As per custom debit sheet, the firm had imported 27.02 MT out of 50 MT permitted vide previous import authorization dated 27.07.2018. The request of the firm was deferred by the committee till the firm utilize 2/3 rd of the quantity granted vide previous import authorization. As per the custom debit sheet, the firm has imported 37.72 out of 50 MT. The committee decided to approve 50 MT of Gold dore.
170	M/s. MMTC-PAMP India Pvt. Ltd 01/53/8/46100/M-26/IC	11.10.18	200 MT of Silver Dore Bars	1036500.00	The firm has been granted import authorization in the past. The firm has submitted copy of (i) Pollution Certificate dated 21.02.2017 valid upto 30.09.2021 from Haryana State Pollution Control Board, Panchkula (ii) IEM dated 11.12.2015 from DIPP (iii) revalidated BIS License dated 23.10.18 which is valid upto 22.10.2019. As per details given in the ANF-2M, the firm had imported 127.105 MT out of 200 MT permitted vide previous import authorization dated 24.08.2017. The request of the firm was deferred by the committee till the firm utilize 2/3 rd of the quantity granted vide previous import authorization. As per the custom debit sheet, the firm has imported 142.728MT out of 200 MT. The committee decided to approve 200 MT of silver dore.
171	M/s. Augmont Enterprises Private Limited, Udham Singh Nagar 01/53/8/E/AM19/A-39/IC	16.10.18	100 MT of Silver Dore Bars		The firm has been granted import authorization for import of gold dore in the past. For Silver dore, the firm is applying for the first time. The firm has submitted copy of (i) Udyog Aadhaar Acknowledgment from MSME (ii) Pollution Certificate dated 18.05.2017 valid upto 31.03.2020 from Uttarakhand Environment Protection & Pollution Control Board, Kashipur (iii) BIS License dated 07.02.2018 valid upto 06.03.2019. The request of the firm was deferred for want of verification report regarding its refining capacity of silver dore from the RA. RA Dehradun vide e-mail dated 19.11.2018 has furnished the verification report. The committee decided to approve 10 MT of silver dore.
172	M/s. Abans Jewels Private Limited, Mumbai 01/53/8/E/AM19/A-40/IC	26.10.18	10 MT Gold dore	306000.00	The firm has been granted import authorization in the past. The firm has submitted copy of (i) Pollution Certificate dated 18.07.2018 valid upto 31.03.2021 from Uttarakhand Environment Protection & Pollution Control Board, Dehradun (ii) Udyog Aadhaar Registration Certificate from MSME (iii) Revalidated Pollution Certificate dated BIS License dated 23.10.18, valid upto 15.10.2019. As per custom debit sheet, the firm has imported 3451 Kg out of 5 MT permitted vide previous import authorization dated 18.12.2017. The request of the firm was deferred by the committee for want of GST invoices of sales of the finished products. The firm vide letter dated 16.11.2018 has furnished the GST invoices of sales of the finished products. The committee decided to approve 10 MT of gold dore.

173	M/s. Khandwala Enterprise Private Limited, Ahmedabad -1/53/8/47921/AM19/K-15/IC	30.10.18	10 MT of Gold dore	409921.41	The firm has been granted import authorization in the past. The firm has submitted copy of (i) BIS license dated 23.10.2018, valid upto 15.10.2019 (ii) copy of Udyog Aadhar Registration certificate from MSME (iii) copy of Pollution Certificate dated 16.05.2017, valid upto 31.03.2020 from Uttarakhand Environment Protection and Pollution Control Board (iv) copy of GST invoices. As per the custom debit sheet, the firm has imported 3336.40 Kgs out of 5 MT of the previous import authorization dated 23.03.2018. The committee decided to approve 10 MT of gold dore.
174	M/s. Augmont Enterprises, P. Ltd, Mumbai 01/53/8/E/AM19/A-47/IC	14.11.18	20 MT of Gold Dore Bar	62999998000	The firm has been granted import authorization in the past. The firm has submitted copy of (i) Udyog Aadhaar Acknowledgment from MSME (ii) Pollution Certificate dated 18.05.2017 valid upto 31.03.2020 from Uttarakhand Environment Protection & Pollution Control Board, Kashipur (iii) BIS License dated 07.02.2018 valid upto 06.03.2019 (iv) details of GST invoices. As per the custom debit sheet submitted by the firm the firm has imported 6634 Kgs out of 10 MT granted vide previous import authorization. The committee decided to approve 20 MT of gold dore.
175	M/s. Golden Star Trading Private Limited, Chennai 01/53/8/30248/AM19/G-8/IC	03.05.18	3 MT of Gold dore	85002.54	The request of the firm was earlier rejected for want of BIS License. The firm is applying for the first time. The firm has submitted the copy of Pollution Certificate dated 16.11.2017 from Tamilnadu Pollution Control Board valid upto 31.03.2019, copy of Udyog Aadhar Registration Certificate from MSME and copy of BIS license dated 22.10.2018, valid upto 11.10.2019. The committee decided to first seek verification of the refinery by the concerned RA.
176	AJ Gold & Silver Refinery, New Delhi 01/53/8/47805/AM19/A-50/IC	16.07.18	20 MT of Gold dore	8190.00	The firm has submitted copy of (i) Renewed Pollution Certificate dated 22.05.2018, valid upto 31.03.2021 (ii) copy of DIC Acknowledgment Part-II dated 16.10.2012 from DIC from DIC, Hamirpur. The committee decided to consider the case on submission of Custom Debit Sheet & BIS license by the firm.

5. The meeting ended with vote of thanks to the chair.
